

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

**Petition(s) for Special Leave to Appeal (C) No. 8016/2021**

(Arising out of impugned final judgment and order dated 03-06-2021 in SA No. 110/1988 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

**RAM NIWAZ (SINCE DECEASED) THROUGH LRS. & ANR.**      **Petitioner(s)**  
**VERSUS**

| RAM YAGGYA & ORS. | Respondent (s) |
|-------------------|----------------|
|-------------------|----------------|

(FOR ADMISSION and I.R. and IA No.70677/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.70678/2021-EXEMPTION FROM FILING O.T. and IA No.70680/2021-EXEMPTION FROM FILING AFFIDAVIT and IA No.71496/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

**Date : 06-08-2021 This petition was called on for hearing today.**

**CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH**  
**HON'BLE MR. JUSTICE S. RAVINDRA BHAT**

**For Petitioner(s)**     Mr. Sanjay R. Hegde, Sr. Adv.  
Mr. Manoj K. Mishra, AOR  
Mr. Umesh Dubey, Adv.  
Mr. Prateek Som, Adv.  
Mr. Alok Pandey, Adv.  
Mr. Sudhir S. Rawat, Adv.

|                   |                              |
|-------------------|------------------------------|
| For Respondent(s) | Mr. Sanjay Kumar Visen, AOR  |
|                   | Mr. Vaibhav Maheshwari, Adv. |
|                   | Mr. Rohit Pandey, Adv.       |
|                   | Mr. Shashi Kiran, AOR        |
|                   | Ms. Vaishali Singh, Adv.     |
|                   | Mr. Varad Dwivedi, Adv.      |

UPON hearing the counsel the Court made the following  
O R D E R

## Issue notice.

**List the matter on 23<sup>rd</sup> August, 2021.**

(NIDHI AHUJA)  
AR-cum-PS

(RENU KAPOOR)  
BRANCH OFFICER